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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Shri M. Venkaiah Naidu, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2013-2014.
- (2) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1605/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): On behalf of Shri Nitin Gadkari, I beg to lay on the Table A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 36 of 2014) (Performance Audit)-Implementation of Public Private Partnership Projects in National Highways Authority of India, Ministry of Road Transport and Highways, for the year ended March, 2013 under Article 151(1) of the Constitution.

[Placed in Library, See No. LT 1606/16/14]

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Women, New Delhi, for the year 2011-2012.
  - (ii) Action Taken Report (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Women, New Delhi, for the year 2011-2012.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women, New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1607/16/14]

- (3) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Authority, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1608/16/14]

- (5) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Authority, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 1609/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): On behalf of Shri Jagat Prakash Nadda, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2013-2014.

[Placed in Library, See No. LT 1610/16/14]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Medical Services Society, New Delhi, for the year 2013-2014.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Medical Services Society, New Delhi, for the year 2013-2014, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1611/16/14]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1612/16/14]

(4) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Arogya Nidhi, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

[Placed in Library, See No. LT 1613/16/14]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2013-2014.

[Placed in Library, See No. LT 1614/16/14]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Jansankhya Sthirata Kosh, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jansankhya Sthirata Kosh, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1615/16/14]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Medical Sciences, Imphal, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Medical Sciences, Imphal, for the year 2013-2014.

[Placed in Library, See No. LT 1616/16/14]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2013-2014.

[Placed in Library, See No. LT 1617/16/14]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2013-2014.

[Placed in Library, See No. LT 1618/16/14]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Mumbai, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Institute for Population Sciences, Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 1619/16/14]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2013-2014.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2013-2014, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1620/16/14]

(12) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the HLL Biotech Limited, Thiruvananthapuram, for the year 2013-2014.

(ii) Annual Report of the HLL Biotech Limited, Thiruvananthapuram, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1621/16/14]

(b) (i) Review by the Government of the working of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2013-2014.

(ii) Annual Report of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1622/16/14]

(13) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the following institutions within the stipulated period of nine months after the close of the respective accounting years, mentioned therein:-

S.No. Name of the Institutions Accounting Year(s)

1. Medical Council of India, Delhi, 2013-14
2. National Academy of Medical Sciences, Delhi, 2013-14
3. Dental Council of India, New Delhi, 2013-14
4. JIPMER, Puducherry, 2013-14
5. Post graduate Institute of Medical Education & Research, Chandigarh, 2013-14
6. All India Institute of Medical Sciences, New Delhi, 2013-14
7. All India Institute of Medical Sciences, Bhubaneswar, 2013-14
8. All India Institute of Medical Sciences, Rishikesh, 2013-14
9. All India Institute of Medical Sciences, Raipur, 2013-14
10. All India Institute of Medical Sciences, Patna, 2013-14
11. All India Institute of Medical Sciences, Jodhpur, 2013-14
12. All India Institute of Medical Sciences, Bhopal, 2013-14
13. Indian Red Cross Society, New Delhi, 2012-13 & 2013-14
14. Food Safety & Standard Authority Of India, New Delhi, 2013-14
15. Indian Pharmacopoeia Commission, Ghaziabad, 2013-14
16. CNCI, Kolkata, 2013-14
17. Pharmacy Council of India, New Delhi, 2013-14

[Placed in Library, See No. LT 1623/16/14]

**भायी उद्योग और लोक उद्यम मंत्री (श्री अनन्त गंगाराम गीते):** अध्यक्ष जी, मैं कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रतियाँ (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ -

(1) इंडस्ट्रिज लिमिटेड, कोटा के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के

बारे में विवरण।

(2) इंडस्ट्रिज लिमिटेड, कोटा का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 1624/16/14]

**कृषि मंत्री (श्री यथा मोहन सिंह) :** महोदया, मैं इंडियन काउंसिल ऑफ एग्रीकल्चरल रिसर्च, नई दिल्ली के वर्ष 2013-2014 के वार्षिक लेखाओं की एक प्रतियाँ (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 1625/16/14]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Rohtak, for the year 2013-2014, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Rohtak, for the year 2013-2014.

[Placed in Library, See No. LT 1626/16/14]

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2013-2014.

[Placed in Library, See No. LT 1627/16/14]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhata Research Institute of Observational Sciences, Nainital, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aryabhata Research Institute of Observational Sciences, Nainital, for the year 2013-2014.

[Placed in Library, See No. LT 1628/16/14]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2013-2014.

[Placed in Library, See No. LT 1629/16/14]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1630/16/14]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agharkar Research Institute, Pune, for the year 2013-2014.

[Placed in Library, See No. LT 1631/16/14]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 2013-2014.

[Placed in Library, See No. LT 1632/16/14]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Innovation Foundation-India, Ahmedabad, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Innovation Foundation-India, Ahmedabad, for the year 2013-2014.

[Placed in Library, See No. LT 1633/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for the year 2013-2014, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2013-2014.

[Placed in Library, See No. LT 1634/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): I beg to lay on the Table:-

(1) A copy of the Homoeopathic Practitioners (Professional Conduct, Etiquette and Code of Ethics) Amendment Regulations, 2014 (Hindi and English versions) published in Notification No. F. No. 7-3/2003-CCH(PT.) in weekly Gazette of India dated 18th July, 2014 under sub-section (2) of Section 33 of the Homoeopathy Central Council Act, 1973.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1635/16/14]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1636/16/14]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1637/16/14]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1638/16/14]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Siddha, Chennai, for the year 2013-2014.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Siddha, Chennai, for the year 2013-2014, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Siddha, Chennai, for the year 2013-2014.

[Placed in Library, See No. LT 1639/16/14]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurvedic Sciences, New Delhi, for the year 2013-2014.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Ayurvedic Sciences, New Delhi, for the year 2013-2014, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Ayurvedic Sciences, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1640/16/14]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1641/16/14]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1642/16/14]

(10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 2013-2014.

(ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1643/16/14]

(11) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Medicines Pharmaceuticals Corporation Limited and the Department of Ayush, Ministry of Health and Family Welfare for the year 2014-2015.

[Placed in Library, See No. LT 1644/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): I beg to lay on the Table:-

(1) A copy of the Coal Mines (Special Provisions) Rules, 2014 (Hindi and English versions) published in Notification No. S.O. 883(E) in Gazette of India dated 11th December, 2014 issued under Section 29 of the Coal Mines (Special Provisions) Ordinance, 2014.

[Placed in Library, See No. LT 1645/16/14]

(2) A copy of the Central Electricity Authority (Installation and Operation of Meters) Amendment Regulations, 2014 (Hindi and English versions) published in Notification No. 23/47/2014-R&R (Vol. III) in Gazette of India dated 3rd December, 2014 under Section 179 of the Electricity Act, 2003:-

[Placed in Library, See No. LT 1646/16/14]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(1) (एक) सिविल सर्विसेज ऑफिसर्स इंस्टिट्यूट, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सिविल सर्विसेज ऑफिसर्स इंस्टिट्यूट, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1647/16/14]

(2) (एक) केन्द्रीय भण्डार, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) केन्द्रीय भण्डार, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1648/16/14]

(3) (एक) सिविल सर्विसेज सोसायटी, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सिविल सर्विसेज सोसायटी, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1649/16/14]

HON. SPEAKER: Shrimati Nirmala Sitharaman – not present.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): On behalf of Shri Mukhtar Abbas Naqvi, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Minorities Development and Finance Corporation, Delhi, for the year 2013-2014.

(ii) Annual Report of the National Minorities Development and Finance Corporation, Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1650/16/14]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Waqf Council, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Waqf Council, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1651/16/14]

HON. SPEAKER: Shri Mohanbhai Kalayanjibhai Kundariya – not present.

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(1) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (क)(एक) नेशनल फर्टिलाइजर्स लिमिटेड, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।  
(दो) नेशनल फर्टिलाइजर्स लिमिटेड, नई दिल्ली का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1657/16/14]

- (ख)(एक) मद्रास फर्टिलाइजर्स लिमिटेड, चेन्नई के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।  
(दो) मद्रास फर्टिलाइजर्स लिमिटेड, चेन्नई का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1658/16/14]

- (ग)(एक) फर्टिलाइजर कारपोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

- (दो) फर्टिलाइजर कारपोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1659/14]

- (घ)(एक) हिन्दुस्तान फर्टिलाइजर कारपोरेशन लिमिटेड, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

- (दो) हिन्दुस्तान फर्टिलाइजर कारपोरेशन लिमिटेड, नई दिल्ली का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1660/16/14]

- (ङ)(एक) एफसीआई अरावली जिप्सम एण्ड मिनरल्स इंडिया लिमिटेड, जोधपुर के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

- (दो) एफसीआई अरावली जिप्सम एण्ड मिनरल्स इंडिया लिमिटेड, जोधपुर का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1661/16/14]

- (च)(एक) प्रोजेक्ट्स एण्ड डेवलपमेंट इंडिया लिमिटेड, नोएडा के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

- (दो) प्रोजेक्ट्स एण्ड डेवलपमेंट इंडिया लिमिटेड, नोएडा का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1662/16/14]

- (छ)(एक) ब्रह्मपुत्र वैली फर्टिलाइजर कारपोरेशन लिमिटेड, डिब्रूगढ़ के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

- (दो) ब्रह्मपुत्र वैली फर्टिलाइजर कारपोरेशन लिमिटेड, डिब्रूगढ़ का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1663/16/14]

- (ज)(एक) राष्ट्रीय केमिकल्स फर्टिलाइजर्स लिमिटेड, मुंबई के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

- (दो) राष्ट्रीय केमिकल्स फर्टिलाइजर्स लिमिटेड, मुंबई का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।



[Placed in Library, See No. LT 1664/16/14]

(अ) (एक) फर्टिलाइजर्स एण्ड केमिकल्स त्रावणकोर लिमिटेड, कोचीन का वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(ब) QfVykZbtIZ ,.M dsfedYI =ko.kdksj fyfeVsM] dksphu dk o"kZ 2013&2014 dk okÅ+"kd Å\$frs प्रतिवेदन, ys[kkijhf{kr ys[ks rFkk mu ij fu;a=d&egkys[kkijh{kdh fVIif.k;kaA

[Placed in Library, See No. LT 1665/16/14]

(2) (एक) bfLVVÄ"wV vkWQ isfLVikbM QkewyÅçZ"ku VsDuksykwth] xqM+xkao ds o"kZ 2013&14 ds okÅ+"kd प्रतिवेदन dh ,d Å\$fr

(ब) bfLVVÄ"wV vkWQ isfLVikbM QkewyÅçZ"ku VsDuksykwth] xqM+xkao ds o"kZ 2013&14 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d Å\$fr

[Placed in Library, See No. LT 1666/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) (i) Statement regarding Review by the Government of the working of the NEPA Limited, Neapanagar, for the year 2013-2014.

(ii) Annual Report of the NEPA Limited, Neapanagar, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1667/16/14]

(2) (i) Statement regarding Review by the Government of the working of the Bharat Bhari Udyog Nigam Limited, Kolkata, for the year 2013-2014.

(ii) Annual Report of the Bharat Bhari Udyog Nigam Limited, Kolkata, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1668/16/14]

(3) (i) Statement regarding Review by the Government of the working of the Richardson and Cruddas (1972) Limited, Mumbai, for the year 2013-2014.

(ii) Annual Report of the Richardson and Cruddas (1972) Limited, Mumbai, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1669/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) (i) Review by the Government of the working of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2013-2014.

(ii) Annual Report of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1670/16/14]

(2) (i) Review by the Government of the working of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2013-2014.

(ii) Annual Report of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1671/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Sarva Shikshana Abhiyan Samithi, Bangalore, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Karnataka Sarva Shikshana Abhiyan Samithi, Bangalore, for the year 2012-2013.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1672/16/14]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavarrati, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavarrati, for the year 2012-2013.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1673/16/14]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2013-2014.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2013-2014, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1674/16/14]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Elementary Education, Gandhinagar, for the year 2013-2014, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Elementary Education, Gandhinagar, for the year 2013-2014.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata, for the year 2013-2014, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2013-2014.

[Placed in Library, See No. LT 1676/16/14]

(2) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

- (i) S.O. 2257(E) published in Gazette of India dated 8<sup>th</sup> September, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 17 in the State of Kerala.
- (ii) S.O. 2684(E) published in Gazette of India dated 20<sup>th</sup> October, 2014, making certain amendments in the Notification No. S.O. 346(E) dated 14<sup>th</sup> February, 2011.
- (iii) S.O. 2385(E) published in Gazette of India dated 16<sup>th</sup> September, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 17 in the State of Kerala.
- (iv) S.O. 1586(E) published in Gazette of India dated 24<sup>th</sup> June, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 10 (Hisar-Dabwali Section) in the State of Haryana.
- (v) S.O. 1983(E) published in Gazette of India dated 1<sup>st</sup> August, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 10 (Hisar-Dabwali Section) in the State of Haryana.
- (vi) S.O. 3713(E) published in Gazette of India dated 18<sup>th</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 23 (Biramitrapur-Barkot Section) in the State of Odisha.
- (vii) S.O. 3715(E) published in Gazette of India dated 18<sup>th</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Bahargora-Sambalpur Section) in the State of Odisha.
- (viii) S.O. 3716(E) published in Gazette of India dated 18<sup>th</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Bahargora-Sambalpur Section) in the State of Odisha.
- (ix) S.O. 3687(E) published in Gazette of India dated 17<sup>th</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Bahargora-Sambalpur Section) in the State of Odisha.
- (x) S.O. 1288(E) published in Gazette of India dated 15<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 82 (Gaya-Hisua-Rajgir-Biharsharif Section) in the State of Bihar.
- (xi) S.O. 453(E) published in Gazette of India dated 18<sup>th</sup> February, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 82 (Gaya-Hisua-Rajgir-Biharsharif Section) in the State of Bihar.
- (xii) S.O. 1287(E) published in Gazette of India dated 15<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31 (Rajauli-Nawada-Biharsharif-Bakhtiyarpur Section) in the State of Bihar.
- (xiii) S.O. 1398(E) published in Gazette of India dated 28<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 104 (Banjariya to Sheohar Section) in the State of Bihar.
- (xiv) S.O. 454(E) published in Gazette of India dated 18<sup>th</sup> February, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 82 (Gaya-Hisua-Rajgir-Biharsharif Section) in the State of Bihar.
- (xv) S.O. 251(E) published in Gazette of India dated 27<sup>th</sup> January, 2014, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 31 in the State of Jharkhand.
- (xvi) S.O. 156(E) published in Gazette of India dated 21<sup>st</sup> January, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xvii) S.O. 3884(E) published in Gazette of India dated 27<sup>th</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 83 (Patna-Gaya-Dobhi Section) in the State of Bihar.
- (xviii) S.O. 3215(E) published in Gazette of India dated 22<sup>nd</sup> October, 2014, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 104 (Chakiya Banjhula to Banjariya Section) in the State of Bihar.
- (xix) S.O. 3528(E) published in Gazette of India dated 29<sup>th</sup> November, 2013, regarding acquisition of land for building, maintenance,

- management and operation of National Highway No. 2 (Barwa Adda to Barakar Section) in the State of Jharkhand.
- (xx) S.O. 3701(E) published in Gazette of India dated 18<sup>th</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Hazaribag-Ranchi Section) in the State of Jharkhand.
- (xxi) S.O. 3720(E) published in Gazette of India dated 18<sup>th</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 in the State of Jharkhand.
- (xxii) S.O. 87(E) published in Gazette of India dated 13<sup>th</sup> January, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Rargaon-Jamshedpur Section) in the State of Jharkhand.
- (xxiii) S.O. 636(E) published in Gazette of India dated 4<sup>th</sup> March, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 82 (Gaya-Hisua-Rajgir-Biharsharif Section) in the State of Bihar.
- (xxiv) S.O. 3550(E) published in Gazette of India dated 2<sup>nd</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Baharagora-Sambalpur Section) in the State of Odisha.
- (xxv) S.O. 3551(E) published in Gazette of India dated 2<sup>nd</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Baharagora-Sambalpur Section) in the State of Odisha.
- (xxvi) S.O. 3703(E) published in Gazette of India dated 18<sup>th</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Baharagora-Sambalpur Section) in the State of Odisha.
- (xxvii) S.O. 3706(E) published in Gazette of India dated 18<sup>th</sup> December, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 5 (Visakhapatnam-Bhubanesar Section) and (Bhubaneswar-Kolkata Section) in the State of Odisha.
- (xxviii) S.O. 1585(E) published in Gazette of India dated 24<sup>th</sup> June, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 102 (Chhapra-Rewaghat-Muzaffarpur Section) in the State of Bihar.
- (xxix) S.O. 26(E) published in Gazette of India dated 6<sup>th</sup> January, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Aurangabad to Barwa-Adda Section) in the State of Bihar.
- (xxx) S.O. 906(E) published in Gazette of India dated 27<sup>th</sup> March, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 in the State of West Bengal.
- (xxxi) S.O. 1298(E) published in Gazette of India dated 16<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Kharagpur to Chichira Section) in the State of West Bengal.
- (xxxii) S.O. 1285(E) published in Gazette of India dated 15<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Kharagpur to Chichira Section) in the State of West Bengal.
- (xxxiii) S.O. 1231(E) published in Gazette of India dated 8<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 28A (Piprakothi-Raxaul Section) in the State of Bihar.
- (xxxiv) S.O. 909(E) published in Gazette of India dated 27<sup>th</sup> March, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Aurangabad to Barwa-Adda Section) in the State of Jharkhand.
- (xxxv) S.O. 1026(E) published in Gazette of India dated 3<sup>rd</sup> April, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 23 (Chas-Bokaro-Gola-Ramgarh Section) in the State of Jharkhand.
- (xxxvi) S.O. 1484(E) published in Gazette of India dated 9<sup>th</sup> June, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Barhi-Hazaribag Section) in the State of Jharkhand.
- (xxxvii) S.O. 741(E) published in Gazette of India dated 11<sup>th</sup> March, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xxxviii) S.O. 1581(E) published in Gazette of India dated 24<sup>th</sup> June, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 (Raiganj-Dolkhola Section) in the State of West Bengal.
- (xxxix) S.O. 235(E) published in Gazette of India dated 23<sup>rd</sup> January, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Mahulia to Baharagora Section) and Highway No. 6 (Baharagora-Chichira Section) in the State of Jharkhand.
- (xl) S.O. 236(E) published in Gazette of India dated 23<sup>rd</sup> January, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Mahulia to Baharagora Section) and Highway No. 6 (Baharagora-Chichira Section) in the State of Jharkhand.
- (xli) S.O. 1130(E) published in Gazette of India dated 24<sup>th</sup> April, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 28 (Muzaffarpur-Barauni Section) in the State of Bihar.
- (xlii) S.O. 2584(E) published in Gazette of India dated 7<sup>th</sup> October, 2014, authorising the Sub-Divisional Officer (Civil), Theog, District-Shimla, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 22 (New NH-5) in the State of Himachal Pradesh.
- (xliii) S.O. 2585(E) published in Gazette of India dated 7<sup>th</sup> October, 2014, authorising the Sub-Divisional Officer (Civil) Nalagarh, District-Solan, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 21A (New NH-105) in the State of Himachal Pradesh.
- (xliv) S.O. 2586(E) published in Gazette of India dated 7<sup>th</sup> October, 2014, authorising the Sub-Divisional Officer, Panchkula, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 21A (New NH-105) in the State of Haryana.
- (xlv) S.O. 439(E) published in Gazette of India dated 18<sup>th</sup> February, 2014, authorising the District Land Acquisition Officer, District-Saraikeela, Jharkhand, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 32 (Purulia-Balarampur-Chandil Section) in the State of Jharkhand.

- (xlvi) S.O. 440(E) published in Gazette of India dated 18<sup>th</sup> February, 2014, authorising the Additional District Land Magistrate (Land Acquisition), District-Purulia, West Bengal, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 32 (Purulia-Balarampur-Chandil Section) in the State of West Bengal.
- (xlvii) S.O. 780(E) published in Gazette of India dated 14<sup>th</sup> March, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12A (Jabalpur-Mandla-Chilpi Section) in the State of Madhya Pradesh.
- (xlviii) S.O. 1110(E) published in Gazette of India dated 22<sup>nd</sup> April, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 200 (Kanaktora-Jharsuguda Section) in the State of Odisha.
- (xlix) S.O. 1150(E) published in Gazette of India dated 25<sup>th</sup> April, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12A (New NH-30) (M.P. Border Chilpi-Simga Section) in the State of Chhattisgarh.
- (l) S.O. 1163(E) published in Gazette of India dated 29<sup>th</sup> April, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12 (Biaora-MP/Rajasthan Border Section) in the State of Madhya Pradesh.
- (li) S.O. 1160(E) published in Gazette of India dated 29<sup>th</sup> April, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 365 (Tanamcherla-Mallampally Section) in the State of Andhra Pradesh.
- (lii) S.O. 1159(E) published in Gazette of India dated 29<sup>th</sup> April, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 200 (Bilaspur-Urdawal Section) in the State of Chhattisgarh.
- (liii) S.O. 1214(E) published in Gazette of India dated 6<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Jodhpur-Pali Section) in the State of Rajasthan.
- (liv) S.O. 1228(E) published in Gazette of India dated 7<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Jodhpur-Pali Section) in the State of Rajasthan.
- (lv) S.O. 1227(E) published in Gazette of India dated 7<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 89 (Nagaur Bypass) (Nagaur-Bikaner Section) in the State of Rajasthan.
- (lvi) S.O. 1274(E) published in Gazette of India dated 15<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Jodhpur-Pali Section) in the State of Rajasthan.
- (lvii) S.O. 1349(E) published in Gazette of India dated 22<sup>nd</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 11 (Sikar-Bikaner Section) in the State of Rajasthan.
- (lviii) S.O. 1365(E) published in Gazette of India dated 23<sup>rd</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 27 (Mangawn-Chakghat Section) in the State of Madhya Pradesh.
- (lix) S.O. 1476(E) published in Gazette of India dated 6<sup>th</sup> June, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Baghana-Gomti Choraha Section) in the State of Rajasthan.
- (lx) S.O. 1509(E) published in Gazette of India dated 13<sup>th</sup> June, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12A (New NH-30) (M.P. Border Chilpi-Simga Section) in the State of Chhattisgarh.
- (lxi) S.O. 1529(E) published in Gazette of India dated 16<sup>th</sup> June, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Jodhpur-Pali Section) in the State of Rajasthan.
- (lxii) S.O. 1226(E) published in Gazette of India dated 7<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 7 (Rewa-Hanumana Section) in the State of Madhya Pradesh.
- (lxiii) S.O. 1141(E) published in Gazette of India dated 24<sup>th</sup> April, 2014, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 656 (Penchalakona to Yerpedu Section) in the State of Andhra Pradesh.
- (lxiv) S.O.1142(E) published in Gazette of India dated 24<sup>th</sup> April, 2014, making certain further amendments in the Notification No. S.O.458(E) dated 18<sup>th</sup> February, 2014.
- (lxv) S.O. 1164(E) published in Gazette of India dated 29<sup>th</sup> April, 2014, entrusting Highway No. 65 in the State of Rajasthan to National Highways Authority of India.
- (lxvi) S.O. 1162(E) published in Gazette of India dated 29<sup>th</sup> April, 2014, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 565 in the State of Andhra Pradesh.
- (lxvii) S.O.1165(E) published in Gazette of India dated 29<sup>th</sup> April, 2014, making certain further amendments in the Notification No. S.O.335(E) dated 14<sup>th</sup> February, 2011.
- (lxviii) S.O. 1213(E) published in Gazette of India dated 6<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Jodhpur-Pali Section) in the State of Rajasthan.
- (lxix) S.O. 1346(E) published in Gazette of India dated 22<sup>nd</sup> May, 2014, making certain further amendments in the Notification No. S.O.3509(E) dated 27<sup>th</sup> November, 2013.
- (lxx) S.O. 1347(E) published in Gazette of India dated 6<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 28C (New NH-927) in the State of Uttar Pradesh.
- (lxxi) S.O. 1348(E) published in Gazette of India dated 6<sup>th</sup> May, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 28C (New NH-927) in the State of Uttar Pradesh.
- (lxxii) S.O. 1426(E) published in Gazette of India dated 2<sup>nd</sup> June, 2014, authorising the Special Land Acquisition Officer, National Highway, Bangalore, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 206 in the State of Karnataka.
- (lxxiii) S.O. 1430(E) published in Gazette of India dated 3<sup>rd</sup> June, 2014, entrusting Highway No. 98 in the State of Rajasthan to National

Highways Authority of India.

- (lxxiv) S.O. 1573(E) published in Gazette of India dated 20<sup>th</sup> June, 2014, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 565 in the State of Andhra Pradesh.
- (lxxv) S.O. 1568(E) published in Gazette of India dated 20<sup>th</sup> June, 2014, authorising the Joint Collector, Guntur, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 565 in the State of Andhra Pradesh.
- (lxxvi) S.O. 2345(E) published in Gazette of India dated 15<sup>th</sup> September, 2014, entrusting Highway numbers, mentioned therein, in the State of West Bengal to National Highways Authority of India.
- (lxxvii) S.O. 2346(E) published in Gazette of India dated 15<sup>th</sup> September, 2014, entrusting Highway No. 31C in the State of Uttar Pradesh to National Highways Authority of India.
- (lxxviii) S.O. 2440(E) published in Gazette of India dated 18<sup>th</sup> September, 2014, making certain further amendments in the Notification No. S.O.2594(E) dated 17<sup>th</sup> November, 2011.
- (lxxix) S.O. 2494(E) published in Gazette of India dated 24<sup>th</sup> September, 2014, entrusting Highway No. 86 (Kanpur-Kabrai Section) in the State of Uttar Pradesh to National Highways Authority of India.
- (lxxx) S.O. 2506(E) published in Gazette of India dated 25<sup>th</sup> September, 2014, entrusting Highway No. 211 (Solapur-Yedeshi-Aurangabad-Dhule Section) in the State of Maharashtra to National Highways Authority of India.
- (lxxxi) S.O. 2441(E) published in Gazette of India dated 18<sup>th</sup> September, 2014, entrusting Highway No. 21 (Kiratpur-Ner Chowk Section) in the State of Himachal Pradesh to National Highways Authority of India.
- (lxxxii) S.O. 2443(E) published in Gazette of India dated 18<sup>th</sup> September, 2014, entrusting Highway No. 8 (Gomti Ka Chauraha-Udaipur Section) in the State of Rajasthan to National Highways Authority of India.
- (lxxxiii) S.O. 2442(E) published in Gazette of India dated 18<sup>th</sup> September, 2014, rescinding Notification No. S.O.2304(E) dated 29<sup>th</sup> September, 2008.
- (lxxxiv) S.O. 2645(E) published in Gazette of India dated 15<sup>th</sup> October, 2014, making certain further amendments in the Notification No. S.O.896(E) dated 26<sup>th</sup> March, 2014.
- (lxxxv) S.O. 2736(E) published in Gazette of India dated 21<sup>st</sup> October, 2014, entrusting Highway No. 26 (Jhansi to Lakhnadon Section) in the State of Uttar Pradesh to National Highways Authority of India.
- (lxxxvi) S.O. 2768(E) published in Gazette of India dated 27<sup>th</sup> October, 2014, entrusting Highway No. 9 (Solapur-Maharashtra/Karnataka Border Section) in the State of Maharashtra to National Highways Authority of India.
- (lxxxvii) S.O. 2646(E) published in Gazette of India dated 15<sup>th</sup> October, 2014, entrusting Highway No. 57 (Purnea-Fobesganj-Jhanjharpur-Darbhangha-Muzaffarpur Section) in the State of Bihar to National Highways Authority of India.
- (lxxxviii) S.O. 2737(E) published in Gazette of India dated the 21<sup>st</sup> October, 2014, regarding rates of fees to be recovered from the users of National Highway No. 232 (Benda Ghat toll Plaza) in the State of Uttar Pradesh.
- (lxxxix) S.O. 2739(E) published in Gazette of India dated the 21<sup>st</sup> October, 2014, authorising Chief Engineer (National Highways), Karnataka, Public Works Department to collect fee on mechanical vehicles for the use of the Bridge across Hagari River at Paramadevanahalli of National Highway No. 63 (Ankola-Gooty Section) in the State of Karnataka.
- (xc) S.O. 2808(E) published in Gazette of India dated 3<sup>rd</sup> November, 2014, entrusting Highway No. 1 (Delhi Haryana Border to Haryana/Punjab Border) in the State of Haryana to National Highways Authority of India.
- (xci) S.O. 2703(E) published in Gazette of India dated 20<sup>th</sup> October, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 226 (Thanjavur-Manamadurai Section) in the State of Tamil Nadu.
- (xcii) S.O. 2437(E) published in Gazette of India dated 18<sup>th</sup> September, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 49 (Madurai-Paramakudi-Ramanathapuram Section) in the State of Tamil Nadu.
- (xciii) S.O. 2384(E) published in Gazette of India dated 16<sup>th</sup> September, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 45C (Vikravandi-Kumbakonam-Thanjavur Section) in the State of Tamil Nadu.
- (xciv) S.O. 2860(E) published in Gazette of India dated 10<sup>th</sup> November, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 7 (Athipalli to Krishnagiri Section) in the State of Tamil Nadu.
- (xcv) S.O. 2462(E) published in Gazette of India dated 23<sup>rd</sup> September, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 226 (Thanjavur-Manamadurai Section) in the State of Tamil Nadu.
- (xcvi) S.O. 2702(E) published in Gazette of India dated 20<sup>th</sup> October, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 226 (Thanjavur-Manamadurai Section) in the State of Tamil Nadu.
- (xcvii) S.O. 3224(E) published in Gazette of India dated 23<sup>rd</sup> October, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 95 (Ludhiana to Talwandi Section) in the State of Punjab.
- (xcviii) S.O. 3068(E) published in Gazette of India dated 9<sup>th</sup> October, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 95 (Ludhiana to Talwandi Section) in the State of Punjab.
- (xcix) S.O. 3040(E) published in Gazette of India dated 8<sup>th</sup> October, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 10 (Hisar-Dabwali Section) in the State of Haryana.
- (c) S.O. 2953(E) published in Gazette of India dated 30<sup>th</sup> October, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 10 (Hisar-Dabwali Section) in the State of Haryana.
- (ci) S.O. 2786(E) published in Gazette of India dated 14<sup>th</sup> September, 2013, regarding acquisition of land for building, maintenance,

management and operation of National Highway No. 71 (Rohtak-Jind Section) in the State of Haryana.

- (cii) S.O. 1707(E) published in Gazette of India dated 9<sup>th</sup> July, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Salasar-Fatehpur-Ambala Section) in the State of Rajasthan.
- (ciii) S.O. 2265(E) published in Gazette of India dated 8<sup>th</sup> September, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 123 (Uncha Nagla-Dholpur Section) in the State of Rajasthan.
- (civ) S.O. 1652(E) published in Gazette of India dated 1<sup>st</sup> July, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 15 (Bikaner-Phalodi Section) in the State of Rajasthan.
- (cv) S.O. 1719(E) published in Gazette of India dated 10<sup>th</sup> July, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 59 (Ahmedabad-Gujarat/MP Border Section) in the State of Gujarat.
- (cvi) S.O. 2271(E) published in Gazette of India dated 8<sup>th</sup> September, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8D (Junagadh Section) in the State of Gujarat.
- (cvii) S.O. 1678(E) published in Gazette of India dated 2<sup>nd</sup> July, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 15 (Bikaner-Phalodi Section) in the State of Rajasthan.
- (cviii) S.O. 2260(E) published in Gazette of India dated 8<sup>th</sup> July, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8D (Junagadh Section) in the State of Gujarat.
- (cix) S.O. 1654(E) published in Gazette of India dated 1<sup>st</sup> July, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Salasar-Fatehpur-Ambala Section) in the State of Rajasthan.
- (cx) S.O. 1653(E) published in Gazette of India dated 1<sup>st</sup> July, 2014, making certain further amendments in the Notification No. S.O.3071(E) dated 8<sup>th</sup> October, 2013.
- (cxi) S.O. 903(E) published in Gazette of India dated 27<sup>th</sup> March, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 15 in the State of Rajasthan.
- (cxii) S.O. 505(E) published in Gazette of India dated 21<sup>st</sup> February, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Rajgarh Section) in the State of Rajasthan.
- (cxiii) S.O. 434(E) published in Gazette of India dated 18<sup>th</sup> February, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Gomati Chouraha to Udaipur Section) in the State of Rajasthan.
- (cxiv) S.O. 504(E) published in Gazette of India dated 21<sup>st</sup> February, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Taranagar Section) in the State of Rajasthan.
- (cxv) S.O. 826(E) published in Gazette of India dated 19<sup>th</sup> March, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 148D (Gulabpura-Uniara Section) in the State of Rajasthan.
- (cxvi) S.O. 331(E) published in Gazette of India dated 5<sup>th</sup> February, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 148D (Asind Section) in the State of Rajasthan.
- (cxvii) S.O. 1307(E) published in Gazette of India dated 16<sup>th</sup> May, 2014, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 114 in the State of Rajasthan.
- (cxviii) S.O. 735(E) published in Gazette of India dated 11<sup>th</sup> March, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 79 (Kishangarh-Chittorgarh Section) in the State of Rajasthan.
- (cxix) S.O. 975(E) published in Gazette of India dated 29<sup>th</sup> March, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 15 in the State of Rajasthan.
- (cxx) S.O. 1126(E) published in Gazette of India dated 24<sup>th</sup> April, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 14 (Pali Section) in the State of Rajasthan.
- (cxxi) S.O. 1058(E) published in Gazette of India dated 9<sup>th</sup> April, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Rajgarh Section) in the State of Rajasthan.
- (cxxii) S.O. 852(E) published in Gazette of India dated 20<sup>th</sup> March, 2014, containing corrigendum to the Notification No. S.O.2452(E) dated 13<sup>th</sup> August, 2013.
- (cxxiii) S.O. 450(E) published in Gazette of India dated 18<sup>th</sup> February, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 148D (Hurda Section) in the State of Rajasthan.
- (cxxiv) S.O. 2592(E) published in Gazette of India dated 8<sup>th</sup> October, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxv) S.O. 2495(E) published in Gazette of India dated 24<sup>th</sup> September, 2014, entrusting the stretches of National Highway No. 125 (Sitarganj-Tanakpur Section) to National Highways Authority of India.
- (cxxvi) S.O. 2496(E) published in Gazette of India dated 24<sup>th</sup> September, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxvii) S.O. 2489(E) published in Gazette of India dated 24<sup>th</sup> September, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxviii) S.O. 2497(E) published in Gazette of India dated 24<sup>th</sup> September, 2014, entrusting the stretches of National Highway No. 15 (Bikaner-Phalodi Section) to National Highways Authority of India.
- (cxxix) S.O. 2498(E) published in Gazette of India dated 24<sup>th</sup> September, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxx) S.O. 2474(E) published in Gazette of India dated the 23<sup>rd</sup> September, 2014, declaring National Highway No. 303 as new National Highway No. 353E.

- (cxxx) S.O. 2468(E) published in Gazette of India dated 23<sup>rd</sup> September, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxxii) S.O. 2594(E) published in Gazette of India dated 8<sup>th</sup> October, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxxiii) S.O. 2595(E) published in Gazette of India dated the 8<sup>th</sup> October, 2014, declaring National Highway No. 306 as new National Highway No. 776C.
- (cxxxiv) S.O. 2596(E) published in Gazette of India dated 8<sup>th</sup> October, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxxv) S.O. 2472(E) published in Gazette of India dated 23<sup>rd</sup> September, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxxvi) S.O. 2466(E) published in Gazette of India dated 23<sup>rd</sup> September, 2014, declaring highways, mentioned therein, as new National Highways.
- (cxxxvii) S.O. 2475(E) published in Gazette of India dated 23<sup>rd</sup> September, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxxviii) S.O. 2469(E) published in Gazette of India dated 23<sup>rd</sup> September, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxxxix) S.O. 2593(E) published in Gazette of India dated 8<sup>th</sup> October, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxl) S.O. 2471(E) published in Gazette of India dated 23<sup>rd</sup> September, 2014, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (cxli) S.O. 2787(E) published in Gazette of India dated 29<sup>th</sup> October, 2014, containing corrigendum to the Notification No. S.O. 1671(E) dated 2<sup>nd</sup> July, 2014.

[Placed in Library, See No. LT 1677/16/14]

(3) A copy of the National Highways Fee (Determination of Rates and collection) Second Amendment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 831(E) in Gazette of India dated 21<sup>st</sup> November, 2014 under sub-section (3) of Section 9 of the National Highways Authority of India Act, 1956.

[Placed in Library, See No. LT 1678/16/14]

(4) A copy each of the following notifications (Hindi and English versions) under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988:-

- (i) The Central Motor Vehicles (10<sup>th</sup> Amendment) Rules, 2014 published in Notification No. G.S.R. 409(E) in Gazette of India dated 18<sup>th</sup> June, 2014.
- (ii) The Central Motor Vehicles (11<sup>th</sup> Amendment) Rules, 2014 published in Notification No. G.S.R. 431(E) in Gazette of India dated 4<sup>th</sup> July, 2014.
- (iii) The Central Motor Vehicles (12<sup>th</sup> Amendment) Rules, 2014 published in Notification No. G.S.R. 504(E) in Gazette of India dated 16<sup>th</sup> July, 2014.
- (iv) The Central Motor Vehicles (13<sup>th</sup> Amendment) Rules, 2014 published in Notification No. G.S.R. 534(E) in Gazette of India dated 24<sup>th</sup> July, 2014.
- (v) The Central Motor Vehicles (14<sup>th</sup> Amendment) Rules, 2014 published in Notification No. G.S.R. 543(E) in Gazette of India dated 30<sup>th</sup> July, 2014.
- (vi) The Central Motor Vehicles (15<sup>th</sup> Amendment) Rules, 2014 published in Notification No. G.S.R. 602(E) in Gazette of India dated 21<sup>st</sup> August, 2014.

(vii) The Central Motor Vehicles (16<sup>th</sup> Amendment) Rules, 2014 published in Notification No. G.S.R. 709(E) in Gazette of India dated 8<sup>th</sup>



[Placed in Library, See No. LT 1679/16/14]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गुर्जर): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

1. 1993 dh /kkjk 15 ds varxZr fyEufyf[kr i=ksa dh ,d&,d izfr fgUnh rFkk vaxzsth laLdj.k

,d dh jk"V" h; finM+k oxZ vk;ksx vf/kfu;e] ubZ fnYyh dk o"kZ 2012&13 dk izfrosnu rFkk ys[kkijhf{kr ys[ksA

nks dh jk"V" h; finM+k oxZ vk;ksx] ubZ fnYyh ds o"kZ 2012&2013 ds ok"Zd izfrosnu esa varfoZ"V fiQkfj'kksa ds ckjs esa dh xbZ dkjZokbZ KkiuA

2. mi;qZDr 1. esa mfYyf[kr i=ksa dks IHkk iVy ij j[kus esa gq, foyEc ds dkj.kksa dks n'kkZus okyk fooj.k fgUnh rFkk vaxzsth laLdj.k

[Placed in Library, See No. LT 1680/16/14]

3. ,d dh jk"V" h; eksfcfyVh ,sM lsUVj] bankSj ds o"kZ 2012&2013 ds ok"Zd izfrosnu dh ,d izfr fgUnh rFkk vaxzsth laLdj.k rFkk ys[kkijhf{kr ys[ksA

nks dh jk"V" h; eksfcfyVh ,sM lsUVj] bankSj ds o"kZ 2012&2013 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr fgUnh rFkk vaxzsth laLdj.k

4. mi;qZDr 3. esa mfYyf[kr i=ksa dks IHkk iVy ij j[kus esa gq, foyEc ds dkj.kksa dks n'kkZus okyk fooj.k fgUnh rFkk vaxzsth laLdj.k

[Placed in Library, See No. LT 1681/16/14]

5. ,d dh jk"V" h; egkRek xka/kh Isok la?k] ijHkuh ds o"kZ 2012&2013 ds ok"Zd izfrosnu dh ,d izfr fgUnh rFkk vaxzsth laLdj.k rFkk ys[kkijhf{kr ys[ksA

nks dh jk"V" h; egkRek xka/kh Isok la?k] ijHkuh ds o"kZ 2012&2013 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr fgUnh rFkk vaxzsth laLdj.k

6. mi;qZDr 5. esa mfYyf[kr i=ksa dks IHkk iVy ij j[kus esa gq, foyEc ds dkj.kksa dks n'kkZus okyk fooj.k fgUnh rFkk vaxzsth laLdj.k

[Placed in Library, See No. LT 1682/16/14]

7. daiuh vf/kfu;e] 1956 dh /kkjk 619d dh mi/kkjk 1. ds varxZr fuEufyf[kr i=ksa dh ,d&,d izfr fgUnh rFkk vaxzsth laLdj.k

,d dh jk"V" h; vkfVZfQf'k;y fyECI eSuqQSDpfjx dkWjiks'ku vkWQ bfm;k] dkuiqj ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kkA

nks dh jk"V" h; vkfVZfQf'k;y fyECI eSuqQSDpfjx dkWjiks'ku vkWQ bafM;k] dkuiqj ds o"kZ 2013&2014 dk ok"Zd izfrosnu] ys[kkijhf{kr ys[ks rFkk mu ij fu;a=d&egkys[kkijhf{kd dh fVIif.k;kaA

[Placed in Library, See No. LT 1683/16/14]

8. ,d dh jk"V" h; bafM;u Likbuy batjht IsaVj] ubZ fnYyh ds o"kZ 2012&2013 ds ok"Zd izfrosnu dh ,d izfr fgUnh rFkk vaxzsth laLdj.k rFkk ys[kkijhf{kr ys[ksA

nks dh jk"V" h; bafM;u Likbuy batjht IsaVj] ubZ fnYyh ds o"kZ 2012&2013 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr fgUnh rFkk vaxzsth laLdj.k

9. mi;qZDr 8. esa mfYyf[kr i=ksa dks IHkk iVy ij j[kus esa gq, foyEc ds dkj.kksa dks n'kkZus okyk fooj.k fgUnh rFkk vaxzsth laLdj.k

[Placed in Library, See No. LT 1684/16/14]

10. ,d dh jk"V" h; us'kuy V"LV] ubZ fnYyh ds o"kZ 2013&2014 ds ok"Zd izfrosnu dh ,d izfr fgUnh rFkk vaxzsth laLdj.k rFkk ys[kkijhf{kr ys[ksA

nks dh jk"V" h; us'kuy V"LV] ubZ fnYyh ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr fgUnh rFkk vaxzsth laLdj.k

[Placed in Library, See No. LT 1685/16/14]

कृषि मंत्रालय में राज्य मंत्री (डॉ. संजीव बालियान) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

[Placed in Library, See No. LT 1686/16/14]

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

[Placed in Library, See No. LT 1687/16/14]

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

[Placed in Library, See No. LT 1688/16/14]

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

[Placed in Library, See No. LT 1689/16/14]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राधाकृष्णन) :

अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) भारतीय मानक ब्यूरो अधिनियम, 1986 की धारा 39 के तर्जुमते भारतीय मानक ब्यूरो (सलाहकार समिति) संशोधन विनियम, 2014 जो 21 नवम्बर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 832 (अ) में प्रकाशित हुए थे, की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1690/16/14]

(2) विधिक माप विज्ञान अधिनियम, 2009 की धारा 52 की उपधारा (4) के अंतर्गत विधिक माप विज्ञान (पैकेटबंद वस्तु) (दूसरा संशोधन) विनियम, 2014 जो 4 दिसम्बर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 870 में प्रकाशित हुए थे, की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1691/16/14]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डॉ. रामशंकर कठेरिया) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

[Placed in Library, See No. LT 1692/16/14]

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

[Placed in Library, See No. LT 1693/16/14]

आर्य समाज के संस्थापक महोदय श्री सूर्यदास जी के निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

ys[ksA

Â¼nksÂ½ dsUnzh; fgUnh laLFkku] vkxjk ds o"kZ 2013&14 ds dk;Zdj.k dh ljdkj }kjk leh{kk ds ckjs esa fooj.k Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

[Placed in Library, See No. LT 1694/16/14]

Â¼4Â½ Â¼,dÂ½ us'kuy baLVhV~;wV vkWQ VsDuksyKWth] v:.kkpy izns'k] iique ikjs ds o"kZ 2012&13 ds okp"KZd izfrosnu dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½ rFkk ys[kkijhf{kr ys[ksA

Â¼nksÂ½ us'kuy baLVhV~;wV vkWQ VsDuksyKWth] v:.kkpy izns'k] iique ikjs ds o"kZ 2012&13 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

Â¼5Â½ mi;qZDr Â¼4Â½ esa mfYyf[kr i=ksa dks IHkk iVy ij j[kus esa gq, foyEc ds dkj.kksa dks n'kkZus okyk fooj.k Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

[Placed in Library, See No. LT 1695/16/14]

Â¼6Â½ Â¼,dÂ½ us'kuy baLVhV~;wV vkWQ VsDuksyKWth] ef.kiqj] bEQky ds o"kZ 2012&13 ds okp"KZd izfrosnu dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½ rFkk ys[kkijhf{kr ys[ksA

Â¼nksÂ½ us'kuy baLVhV~;wV vkWQ VsDuksyKWth] ef.kiqj] bEQky ds o"kZ 2012&13 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

Â¼7Â½ mi;qZDr Â¼6Â½ esa mfYyf[kr i=ksa dks IHkk iVy ij j[kus esa gq, foyEc ds dkj.kksa dks n'kkZus okyk fooj.k Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

[Placed in Library, See No. LT 1696/16/14]

Â¼8Â½ Â¼,dÂ½ us'kuy baLVhV~;wV vkWQ VsDuksyKWth] ffdDe] nf{k.k ffdDe ds o"kZ 2010&11 ds okp"KZd izfrosnu dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½ rFkk ys[kkijhf{kr ys[ksA

Â¼nksÂ½ us'kuy baLVhV~;wV vkWQ VsDuksyKWth] ffdDe] nf{k.k ffdDe ds o"kZ 2010&11 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

Â¼9Â½ mi;qZDr Â¼8Â½ esa mfYyf[kr i=ksa dks IHkk iVy ij j[kus esa gq, foyEc ds dkj.kksa dks n'kkZus okyk fooj.k Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

[Placed in Library, See No. LT 1697/16/14]

Â¼10Â½ Â¼,dÂ½ jk"VÂªh; laLd'r fo|kihB] fr:ifr ds o"kZ 2013&14 ds okp"KZd ys[kkvksa dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½ rFkk mu ij ys[kkijhf{kk izfrosnuA

Â¼nksÂ½ jk"VÂªh; laLd'r fo|kihB] fr:ifr ds o"kZ 2013&14 ds ys[kkijhf{kr ys[kkvksa dh ljdkj }kjk leh{kk ds ckjs esa fooj.k Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

[Placed in Library, See No. LT 1698/16/14]

Â¼11Â½ Â¼,dÂ½ bafM;u bafLVV~;wV vkWQ buQksesZ'ku VsDuksyKWth] fMtkbu ,.M eSU;wQSDpfjaj] dkWaphiqje ds o"kZ 2013 ds okp"KZd izfrosnu dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

Â¼nksÂ½ bafM;u bafLVV~;wV vkWQ buQksesZ'ku VsDuksyKWth] fMtkbu ,.M eSU;wQSDpfjaj] dkWaphiqje ds o"kZ 2013&14 ds okp"KZd ys[kkvksa dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½ rFkk mu ij ys[kkijhf{kk izfrosnuA

Â¼rhuÂ½ bafM;u bafLVV~;wV vkWQ buQksesZ'ku VsDuksyKWth] fMtkbu ,.M eSU;wQSDpfjaj] dkWaphiqje ds o"kZ 2013&14 ds ys[kkijhf{kr ys[kkvksa dh ljdkj }kjk leh{kk dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

[Placed in Library, See No. LT 1699/16/14]

Â¼12Â½ Â¼,dÂ½ ef.kiqj fo'ofok|ky; dk dkaphiqj ds o"kZ 2013&2014 ds okp"KZd izfrosnu dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

Â¼nksÂ½ ef.kiqj fo'ofok|ky; dkaphiqj ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

[Placed in Library, See No. LT 1700/16/14]

Â¼13Â½ ukWfK bZLVuZ fgy ;wfuofZVh] f'kyak ds o"kZ 2013&2014 ds okp"KZd ys[kkvksa dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½ rFkk mu ij ys[kkijhf{kk izfrosnuA

[Placed in Library, See No. LT 1701/16/14]

Â¼14Â½ Â¼,dÂ½ bafnj kxa/kh us'kuy VÂªkbcy fo'ofok|ky;] vejdaVd ds o"kZ 2013&2014 ds okp"KZd izfrosnu dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

Â¼nksÂ½ bafnj kxa/kh us'kuy VÂªkbcy fo'ofok|ky;] vejdaVd ds o"kZ 2013&2014 ds okp"KZd ys[kkvksa dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½ rFkk mu ij ys[kkijhf{kk izfrosnuA

Â¼rhuÂ½ bafnj kxa/kh us'kuy VÂªkbcy fo'ofok|ky;] vejdaVd ds o"kZ 2013&2014 ds ys[kkijhf{kr ys[kkvksa dh ljdkj }kjk leh{kk dh ,d izfr Â¼fgUnh rFkk vaxzsth laLdj.kÂ½A

15. MkW± gfflag xkSM+ fo'ofoky;] lkoj ds o"KZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

16. 1/4, d 1/2 egkRek xka/kh varjkZ"Vh; fgUnh fo'ofoky;] o/kkZ ds o"KZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk ys[kkijhf{kr ys[ksA

17. nks 1/2 egkRek xka/kh varjkZ"Vh; fgUnh fo'ofoky;] o/kkZ ds o"KZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

17. ikafMpsjh ;wfuoflZVh] iqnpqsjh ds o"KZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

18. 1/4, d 1/2 IsUVAsay ;wfuoflZVh vkWQ gfj;k.kk] egsUnzx<+ o"KZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

18. n 1/2 IsUVAsay ;wfuoflZVh vkWQ gfj;k.kk] egsUnzx<+ o"KZ 2013&2014 ds okf"KZd ys[kkvA dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk ÅfrosnuA

18. rhu 1/2 IsUVAsay ;wfuoflZVh vkWQ gfj;k.kk] egsUnzx<+ o"KZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

19. 1/4, d 1/2 IsUVAy ;wfuoflZVh vkWQ xqtjkr] xka/khuxj ds o"KZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

19. nks 1/2 IsUVAy ;wfuoflZVh vkWQ xqtjkr] xka/khuxj ds o"KZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

19. rhu 1/2 IsUVAy ;wfuoflZVh vkWQ xqtjkr] xka/khuxj ds o"KZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

20. 1/4, d 1/2 tkfe;k fefy;k bLykfe;k] ubZ fnYyh ds o"KZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

20. nks 1/2 tkfe;k fefy;k bLykfe;k] ubZ fnYyh ds o"KZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

20. rhu 1/2 tkfe;k fefy;k bLykfe;k] ubZ fnYyh ds o"KZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

21. vle ;wfuoflZVh] flypj ds o"KZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

22. 1/4, d 1/2 IsUVAy ;wfuoflZVh vkWQ d'ehj] Jhuxj ds o"KZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

22. nks 1/2 IsUVAy ;wfuoflZVh vkWQ d'ehj] Jhuxj ds o"KZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

22. rhu 1/2 IsUVAy ;wfuoflZVh vkWQ d'ehj] Jhuxj ds o"KZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

23. 1/4, d 1/2 IsUVAy ;wfuoflZVh vkWQ dukZVd] xqycZ ds o"KZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

23. nks 1/2 IsUVAy ;wfuoflZVh vkWQ dukZVd] xqycZ ds o"KZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

23. rhu 1/2 IsUVAy ;wfuoflZVh vkWQ dukZVd] xqycZ ds o"KZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

24. 1/4, d 1/2 bafM;u baLVhV~;wV vkWQ VsDuksykWth gSnjkckn] gSnjkckn ds o"KZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

24. nks 1/2 bafM;u baLVhV~;wV vkWQ VsDuksykWth gSnjkckn] gSnjkckn ds o"KZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 A

25 1/2 1/4, d 1/2 Ldwy vkWQ Iykfuax ,aM vkjfdVsDpj] ubZ fnYyh ds o"kZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk ys[kk& ijhf{kr ys[ksA

1/4nks 1/2 Ldwy vkWQ Iykfuax ,aM vkjfdVsDpj] ubZ fnYyh ds o"kZ ds 2013&2014 ds dkjZdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

26 1/2 1/4, d 1/2 fetksje ;wfuoflZVh] vkbtkys ds o"kZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

1/4nks 1/2 fetksje ;wfuoflZVh] vkbtkys ds o"kZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

1/4rhu 1/2 fetksje ;wfuoflZVh] vkbtkys ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

27 1/2 1/4, d 1/2 rstiqj ;wfuoflZVh] rstiqj ds o"kZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

1/4nks 1/2 rstiqj ;wfuoflZVh] rstiqj ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

28 1/2 1/4, d 1/2 ;wfuoflZVh vkWQ gSnjckcn] gSnjckcn ds o"kZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

1/4nks 1/2 ;wfuoflZVh vkWQ gSnjckcn] gSnjckcn ds o"kZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

1/4rhu 1/2 ;wfuoflZVh vkWQ gSnjckcn] gSnjckcn ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

29 1/2 1/4, d 1/2 bafnj kxa/kh us'kuy vksiu ;wfuoflZVh] ubZ fnYyh ds o"kZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

1/4nks 1/2 bafnj kxa/kh us'kuy vksiu ;wfuoflZVh] ubZ fnYyh ds o"kZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

1/4rhu 1/2 bafnj kxa/kh us'kuy vksiu ;wfuoflZVh] ubZ fnYyh ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

30 1/2 1/4, d 1/2 gseorh uanu cgqxq.kk x<+oky ;wfuoflZVh] Jhuxj ds o"kZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

1/4n 1/2 gseorh uanu cgqxq.kk x<+oky ;wfuoflZVh] Jhuxj ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

31 1/2 1/4, d 1/2 f{k{kq izf{k{k.k cksMZ 1/4nf{k.kh {ks=1/2} psUuS ds o"kZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk ys[kkijh{kr ys[kA

1/4nks 1/2 f{k{kq izf{k{k.k cksMZ 1/4nf{k.kh {ks=1/2} psUuS ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

32 1/2 1/4, d 1/2 f{k{kq izf{k{k.k cksMZ 1/4iwohZ {ks=1/2} dksydrk ds o"kZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk ys[kkijh{kr ys[kA

1/4nks 1/2 f{k{kq izf{k{k.k cksMZ 1/4iwohZ {ks=1/2} dksydrk ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

33 1/2 1/4, d 1/2 ukxkySaM ;wfuoflZVh] yqekeh ds o"kZ 2013&2014 ds okf"KZd izfrosnu dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

1/4nks 1/2 ukxkySa.M ;wfuoflZVh] yqekeh ds o"kZ 2013&2014 ds okf"KZd ys[kkvksa dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2 rFkk mu ij ys[kkijh{kk izfrosnuA

1/4rhu 1/2 ukxkySa.M ;wfuoflZVh] yqekeh ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk fooj.k dh ,d izfr 1/4fgUnh rFkk vaxzsth laLdj.k 1/2A

Á¼34Á½ Á¼,dÁ½ vle ;wfuoflZVh] flypj ds o"kZ 2013&2014 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ vle ;wfuoflZVh] flypj ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼35Á½ Á¼,dÁ½ MkwÃ± gfflag xkSM+ fo'ofok;] lkoj ds o"kZ 2013&2014 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ MkwÃ± gfflag xkSM+ fo'ofok;] lkoj ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼36Á½ Á¼,dÁ½ cukjl fgUnw ;wfuoflZVh] okjk.klh ds o"kZ 2013&2014 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ cukjl fgUnw ;wfuoflZVh] okjk.klh ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼37Á½ Á¼,dÁ½ lsaVÁy ;wfuoflZVh vkWQ dsjy] dSljxkSM+ ds o"kZ 2013&2014 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ lsaVÁy ;wfuoflZVh vkWQ dsjy] dSljxkSM+ ds o"kZ 2013&2014 ds okf"kZd ys[kkvksa dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½ rFkk mu ij ys[kkijh{kk izfrosnuA

Á¼rhuÁ½ lsaVÁy ;wfuoflZVh vkWQ dsjy] dSljxkSM+ ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼38Á½ Á¼,dÁ½ lsaVÁy ;wfuoflZVh vkWQ iVuk] fcgkj ds o"kZ 2013&2014 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ lsaVÁy ;wfuoflZVh vkWQ iVuk] fcgkj ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼39Á½ Á¼,dÁ½ lsaVÁy ;wfuoflZVh vkWQ vksfMlk] Hkqous'oj ds o"kZ 2013&2014 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ lsaVÁy ;wfuoflZVh vkWQ vksfMlk] Hkqous'oj ds o"kZ 2013&2014 ds okf"kZd ys[kkvksa dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½ rFkk mu ij ys[kkijh{kk izfrosnuA

Á¼rhuÁ½ lsaVÁy ;wfuoflZVh vkWQ vksfMlk] Hkqous'oj ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼40Á½ Á¼,dÁ½ lsaVÁy ;wfuoflZVh vkWQ >kj[kaM] jkaph ds o"kZ 2013&2014 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ lsaVÁy ;wfuoflZVh vkWQ >kj[kaM] jkaph ds o"kZ 2013&2014 ds okf"kZd ys[kkvksa dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½ rFkk mu ij ys[kkijh{kk izfrosnuA

Á¼rhuÁ½ lsaVÁy ;wfuoflZVh vkWQ >kj[kaM] jkaph ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼41Á½ Á¼,dÁ½ lsaVÁy ;wfuoflZVh vkWQ jktLFkku] t;iqj ds o"kZ 2013&2014 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ lsaVÁy ;wfuoflZVh vkWQ jktLFkku] t;iqj ds o"kZ 2013&2014 ds okf"kZd ys[kkvksa dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½ rFkk mu ij ys[kkijh{kk izfrosnuA

Á¼rhuÁ½ lsaVÁy ;wfuoflZVh vkWQ jktLFkku] t;iqj ds o"kZ 2013&2014 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼42Á½ Á¼,dÁ½ ffdDe ;wfuoflZVh] xaxVksd ds o"kZ 2013&14 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ ffdDe ;wfuoflZVh] xaxVksd ds o"kZ 2013&14 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼42Á½ Á¼,dÁ½ vyhx<+ eqfLye ;wfuoflZVh] vyhx< ds o"kZ 2013&14 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ vyhx<+ eqfLye ;wfuoflZVh] vyhx< ds o"kZ 2013&14 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼44Á½ Á¼,dÁ½ f=iqjk ;wfuoflZVh] lw;Zef.kuxj ds o"kZ 2013&14 ds okf"kZd izfrosnu dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½A

Á¼nksÁ½ f=iqjk ;wfuoflZVh] lw;Zef.kuxj ds o"kZ 2013&14 ds okf"kZd ys[kkvksa dh ,d izfr Á¼fgUnh rFkk vaxzsth laLdj.kÁ½ mu ij ys[kkijh{kk

izfrosnuA

À¼rhuÀ½ f=iqjk ;wfuoflZVh] lw;Zef.kuxj ds o"kZ 2013&14 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr À¼fgUnh rFkk vaxzsth laLdj.kÀ½A

[Placed in Library, See No. LT 1732/16/14]

À¼45À½ À¼,dÀ½ ikafMpsjh ;wfuoflZVh] iqnqpsjh ds o"kZ 2013&14 ds okf"kZd izfrosnu dh ,d izfr À¼fgUnh rFkk vaxzsth laLdj.kÀ½A

À¼nksÀ½ ikafMpsjh ;wfuoflZVh] iqnqpsjh ds o"kZ 2013&14 ds dk;Zdj.k dh ljdkj }kjk leh{kk dh ,d izfr À¼fgUnh rFkk vaxzsth laLdj.kÀ½A

[Placed in Library, See No. LT 1733/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the India Infrastructure Finance Company Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the India Infrastructure Finance Company Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1734/16/14]

(2) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the Regional Rural Banks for the year 2013-2014.

[Placed in Library, See No. LT 1735/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Financial Management, Faridabad, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Financial Management, Faridabad, for the year 2013-2014.

[Placed in Library, See No. LT 1736/16/14]

(4) A copy of the State Bank of India Employees' Pension Fund Regulations, 2014 (Hindi and English versions) published in Notification No. CDO/PM/16/SPL/1136 in Gazette of India dated 18<sup>th</sup> September, 2014 under sub-section (4) of Section 50 of the State Bank of India Act, 1955.

[Placed in Library, See No. LT 1737/16/14]

(5) A copy of the Syndicate Bank (Officers') Service (Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. 261/0089/PD:IRD(O)/R.68 in weekly Gazette of India dated 20<sup>th</sup> June, 2014 under Section 19 read with sub-section (2) of Section 12 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 1738/16/14]

(7) A copy of the Pension Fund Regulatory and Development Authority (Procedure for Search and Seizure by Authorised Officer) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 812(E) in Gazette of India dated 17<sup>th</sup> November, 2014 under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

[Placed in Library, See No. LT 1739/16/14]

(8) A copy of the Statement (Hindi and English versions) of the Medium-term Expenditure Framework, December, 2014, under Section 3(1)(1B) of Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 1740/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE): On behalf of Shri Babul Supriyo, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1741/16/14]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Kochi Metro Rail Limited, Kochi, for the year 2013-2014.
- (ii) Annual Report of the Kochi Metro Rail Limited, Kochi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1742/16/14]

**खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति):** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

- (1) नेशनल मीट एंड पॉल्ट्री प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (2) नेशनल मीट एंड पॉल्ट्री प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1743/16/14]

**सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सांपला):** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) संविधान के अनुच्छेद 338 के खंड (6) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-
  - (एक) प्रोन्नति में आरक्षण के बारे में राष्ट्रीय अनुसूचित जाति आयोग, नई दिल्ली द्वारा तैयार अध्ययन रिपोर्ट-जून, 2011।
  - (दो) प्रोन्नति में आरक्षण के बारे में राष्ट्रीय अनुसूचित जाति आयोग, नई दिल्ली के प्रतिवेदन-जून, 2011 के बारे में व्याख्यात्मक ज्ञापन।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1744/16/14]